

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
SOUTH EAST DISTRICT, SAKET COURT COMPLEX: NEW DELHI


2207 - 2246

No. _____/Genl./SE/Saket/2019

Dated, New Delhi 18/02/19

**Copy of circular No. 8909-9009/Adv./Gaz./2019 dated 13/02/19 forwarded
for information to:-**

1. All the Judicial Officers, posted at South East District, Saket Courts, New Delhi.
2. Dealing Assistant, R&I Branch, SED with the request to upload on Layers.
3. Care Taking Branch SED with the request to display the same on the Notice Board and conspicuous part of the court complex. .


(J D Kulesh)

Sr. A.O.(J), Gen.Branch/SED
Saket Courts, New Delhi
for Distt & Sessions Judge (SED)

202

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12-02-19

HIGH COURT OF DELHI : NEW DELHI

OFFICE OF THE DISTT. JUDGE
MAGNET COURTS, NEW DELHI
Dispatch No. 440 No. 3330 /Genl./DHC
Dated: 14/2/19 Dated: 11.02.19
SOUTH-EAST DISTRICT

From

The Registrar General,
High Court of Delhi,
New Delhi.

262
12 FEB 2019

To

The District & Sessions Judge (Hqrs.),
Tis Hazari, Delhi.

Sub: Notifications regarding Suspension or Removal of Advocate from practice.

Sir,

I am directed to forward herewith a copy of Notification No.1 of 2019, received from the Secretary, Bar Council of Tamilnadu & Puducherry, on the above subject, with a request to kindly circulate the same to all District Judges for information and necessary action.

Yours faithfully,

(Neelam Grover)
Administrative Officer Judl. (Genl.-I)
For Registrar General

Encl: as above

DSSJ(HQs)
12/02/19
Ld. o/c. Judl.

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) DELHI

No. 8909-9509 /Adv./Gaz./2019 Dated, Delhi the 13-2-19

Copy forwarded along with its enclosure for information and necessary action to:-

Sub: Notification

1. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
2. All the Judicial Officers of Delhi Higher Judicial Service and Delhi Judicial Service, Central District, Tis Hazari Court, Delhi including officers on deputation.
3. The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
4. The Administrative Officer Judl., R&I Branch, Tis Hazari Courts, Delhi, with the request to display the same on the Notice Board and conspicuous part of the court complex.
5. For Uploading on Lajeeva.

SE Saket

(Signature)
Talwant Singh
District & Sessions Judge (HQs)

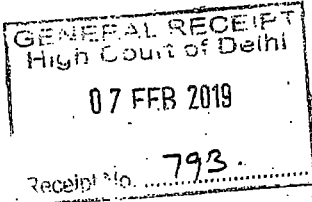
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OIC(Genl.)
14.2.19
DJ/SE



THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

C. RAJA KUMAR
SECRETARY



High Court Campus,
Chennai - 600 104.
Phone No.: 2534 2739, 2535 2595
E-mail : tnbarcouncil@yahoo.com
www.barcounciloftamilnadupuducherry.org

CONFL. No. 303 of 2019

Dated 30.01.2019.

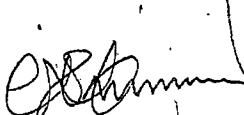
NOTIFICATION NO. 1 OF 2019

It is hereby notified for the general information of the public that the following order has been passed by the Disciplinary Committee of the Bar Council of Tamil Nadu & Puducherry against the advocate borne on the rolls of the Bar Council of Tamilnadu & Puducherry, in the matter of professional misconduct case preferred against them.

Sl. No	Roll No.	Name and address of the Advocate	Nature of the order	By the authority
1	Ms.802/1990	Mr. V. Kaliyugaperumal, Advocate, Kilnelli Village, Chithathur Post, Cheyyar Tk, Tiruvannamalai Dt.	REMOVED from the Rolls of the Bar Council of Tamil Nadu & Puducherry. ...	By order dated 30-11-2018 passed by the Disciplinary Committee - I of the Bar Council of Tamil Nadu in D.C.C.No.469 of 2018.
2.	Ms.706/1994	Mr. T. Balakrishnan, Advocate, 39E/103E, M.T.H. Road, Villivakkam Chennai.	SUSPENDED from practice for a period of ONE YEAR.	By order dated 04-01-2019 passed by the Disciplinary Committee - XI of the Bar Council of Tamil Nadu in D.C.C.No.299 of 2018.

Cont to
K
S/M/P

GENERAL BRANCH
Diary No. 4386/14-2
Date 31/2/19


(C. RAJA KUMAR)
SECRETARY, BAR COUNCIL.

Copy to:

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